

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

Realisation of Court Fees received towards  
NOT READY Certified Copy Applications

**Date : 18.06.2024**

SL. No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	SANKET KANUNGO	51536/2024	18.06.2024	ABLAPL/5608/2024	10		C	
2	M K PANI	51554/2024	18.06.2024	FA/194/1979	7		U	
3	P. K. DASH	51564/2024	18.06.2024	WP (C) /20999/2014	10		U	
4	D. PARIDA	51565/2024	18.06.2024	ABLAPL/17126/2018	10		U	
5	BINDU SAGAR SWAIN	51566/2024	18.06.2024	WP (C) /3281/2024	10		U	
6	M/S MACKINTOSH BURN LTD., KOLKATA	51567/2024	18.06.2024	WP (C) /1309/2024	12		U	
7	L.D. SAHU	51569/2024	18.06.2024	WP (C) /19639/2008	7		U	
8	K. SAHOO	51570/2024	18.06.2024	WPC (OAC) /2727/2018	7		U	
9	K. SAHOO	51571/2024	18.06.2024	WPC (OAC) /2728/2018	10		U	
10	T. BAG	51572/2024	18.06.2024	RPFAM/90/2013	7		U	
11	T. BAG	51573/2024	18.06.2024	WP (C) /13686/2013	7		U	
12	S. PARIJA	51574/2024	18.06.2024	WP (C) /6616/2016	7		U	
13	P. SETHY	51575/2024	18.06.2024	ARBA/8/2019	7		U	
14	B.K. RATH	51576/2024	18.06.2024	OJC/2725/1996	7		U	
15	G. SUNDARA	51577/2024	18.06.2024	SA/238/1995	7		U	
16	B. DAS	51578/2024	18.06.2024	RSA/128/2013	10		C	

17	P.K. SWAIN	51579/2024	18.06.2024	WP (C) /13289/2016	10		C	
18	G.C. JENA	51580/2024	18.06.2024	WP (C) /23381/2022	10		C	
19	P.K. SWAIN	51581/2024	18.06.2024	CONTC/1595/2016	10		C	
20	S.C. TRIPATHY	51583/2024	18.06.2024	CRLREV/550/2019	7		U	
21	M/S.A.K.SAHOO	51584/2024	18.06.2024	SA/265/1999	7		U	
22	S. NAYAK	51585/2024	18.06.2024	CRLREV/119/2023	7		U	
23	A. SUNDARAY	51590/2024	18.06.2024	WP (C) /14319/2024	10		C	
24	S BEHERA	51592/2024	18.06.2024	WP (C) /2222/2018	7		U	
25	S BEHERA	51593/2024	18.06.2024	WP (C) /3223/2020	7		U	
26	B.DAS	51594/2024	18.06.2024	WP (C) /8050/2021	7	71.00,3* 71 sent to xerox	U	
				Total	217			

**NIC**